

how much amount of a particular packaging would be of jute....(Interruptions).

SHRI BASUDEB ACHARIA: Has this measure helped in reducing the use of synthetic bags?

SHRI RAM NIWAS MIRDHA: Of course.

SHRI BASUDEB ACHARIA: How?

SHRI RAM NIWAS MIRDHA: Because we have reserved many areas which are at present being used by synthetics, etc. and those industries want synthetics to continue. That is why our law has sought to tackle synthetics aspect. It will increase the consumption of jute goods and is going to help the jute growers and the jute industry. So, I will end by saying...(Interruptions)

DR. CHINTA MOHAN: Your policy is not clear.

SHRI RAM NIWAS MIRDHA: My policy is very clear.

DR. CHINTA MOHAN: If your policy is that, your own Minister is not accepting it.

SHRI RAM NIWAS MIRDHA: He is accepting it.

MR. DEPUTY-SPEAKER: What is this? This is not the way. You finish your reply. I cannot allow a dialogue like this to go on. Whatever you want to say you finish it because there are so many other things which I have to take up, not only this. Have you finished?

SHRI RAM NIWAS MIRDHA: No, Sir. All that I say is I have spelt out the measures that we want to take in the long-term interest of the industry and we will see that the industry becomes strong, jute growers' interests are protected, the JCI plays its due role, and the whole industry works in such a way that it helps the jute growers as well as the organised sector of the industry.

MR. DEPUTY SPEAKER: Now we go to

the next item—Matters under Rule 377.

14.35 hrs.

MATTERS UNDER RULE 377

[English]

(I) **Over invoicing of Rifampicin drug used for treatment of leprosy and T.B.**

SHRI RAJ KUMAR RAI (Ghosi): I am making a statement under Rule 377. RIFAMPICIN is being used for the treatment of Leprosy and T.B. According to Import Trade Control policy, before the import of this drug, the companies have to register the indent with department of Chemicals, Ministry of Industry. The department has not allowed any import since last year. The import price is \$ 160 per kg. The indigenous price has been fixed at Rs. 3,000/- per kg. The indigenous production is based on penultimate i.e. first stage. The foreign exchange involved per kg. is \$ 209 i.e. around \$ 50 per kg. more, hence there is an element of over-invoicing of the order of \$ 50 per kg. On the total production from penultimate, the amount of over-invoicing comes to \$ 35 million approximately. I, therefore, request the Government to look into the whole matter and fix up the responsibility.

[Translation]

(II) **Demand for laying railway line between Kashipur and Ram Nagar and Rampur and New Haldwani in U.P.**

SHRI HARISH RAWAT (Almora): MR. Deputy Speaker, Sir, in order to connect the hill areas of Uttar Pradesh with the remaining parts of the country and also for their development, it is very essential that railway line between (i) Kashipur and Ram Nagar and (ii) Rampur and New Haldwani should be laid. Last year no allocation was made for the construction of Kashipur-